

27 Chandigarh	0
28 D & N Haveli	0
29 Delhi	0
30 Lakshadweep	0
31 Pondicherry	0
32 Daman & Diu	0

0—In these States/UTs, there are fully covered or partially covered villages.

J & K Land Reforms Act

842. SHRI SHABBIR AHMAD SALARIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that under Section 3-A of the J & K Land Reforms Act occupancy rights on the lands of such land-owners as are vacuees have been conferred on the occupants;

(b) what is the total area of such land;

(c) whether occupants to whom occupancy rights have been given under para (1) above can sell or mortgage the lands; and

(d) whether any compensation has been paid to the Custodian, Evacuee Property, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI G. VENKATSWAMY): (a) to (d) The information is being collected from the State Government and will be laid on the table of the House.

Shortage of Drinking Water in backward districts of Madhya Pradesh

843. SHRI VIREN J. SHAH: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a report pub-

lished in the Hindustan Times of the 17th June, 1992 to the effect that there is an acute shortage of drinking water in the backward districts of Morena, Bhind and Guna in Madhya Pradesh;

(b) whether a large number of persons died due to drinking of contaminated water and hundreds of cattle died for want of drinking water; and

(c) if so, what steps Government have taken or propose to take to provide potable water in the area to save the lives of man and animals?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) Due to shortage in rainfall, some villages in Guna district, which is one of the 28 districts affected by drought, are facing/likely to face drinking water shortage in the coming months. Morena and Bhind districts are not affected by drought.

(b) No, Sir.

(c) Does not arise.

Budget Allocation for Hand-Pumps in U.P.

844. SHRI ISH DUTT YADAV: Will the PRIME MINISTER be pleased to state:

(a) the Budget allocation made in 1991-92 for installing hand-pumps in the rural areas of Uttar Pradesh;

(b) whether it is a fact that instructions were issued for the installation of 200 hand-pumps in the State in the gastroenteritis prone areas; and

(c) if so, what are the district-wise details of the hand-pumps installed upto the end of June, 1992?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The budget allocation